

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 157
TO BE ANSWERED ON 15TH DECEMBER, 2017**

RASHTRIYA SWASTHYA BIMA YOJANA

**157. SHRI DHARMENDRA YADAV:
SHRI NAGENDRA KUMAR PRADHAN:
SHRI SHRIRANG APPA BARNE:
SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI ANANDRAO ADSUL:
DR. PRITAM GOPINATH MUNDE:
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government had launched Rashtriya Swasthya Bima Yojana (RSBY) to provide cashless health insurance to BPL households and 11 other defined categories of unorganised workers;
- (b) if so, the details of funds allocated, released and utilised for implementation of RSBY during each of the last three years, State-wise;
- (c) whether most of the States are not taking any interest in the implementation of the said Yojana and if so, the details thereof;
- (d) whether the RSBY has been implemented in all the States and if so, the details thereof; and
- (e) whether the number of empanelled hospitals under the RSBY has come down in 2016-17 as compared to 2015-16 and if so, the details thereof, State-wise and the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

- (a): Yes.
- (b): Under RSBY, no funds are allocated to States. Funds, as central share of premium, are released on receipt of proposals from State Governments. The State-wise details of funds released and utilized during last three years are annexed.
- (c): Health, being a State subject, States can take a decision to implement their own State scheme or only RSBY or both. Currently 15 states and all UTs are not implementing RSBY.
- (d): At present RSBY is active in 14 states namely Assam, Bihar, Chhattisgarh, Gujarat, Himachal Pradesh, Karnataka, Kerala, Meghalaya, Manipur, Mizoram, Nagaland, Odisha, Tripura and West Bengal.
- (e): The reduction of the number of empaneled hospitals from 10725 (2015-16) to 8697 (2016-17) is due to the reduction in the number of states implementing RSBY from 19 states in 2015-16 to 15 states during 2016-17.

ANNEXURE

Details of funds released and utilized under RSBY during last three years (In Crore)

Sr. No.	Name of State	2014-15		2015-16		2016-17	
		Released Amount	Utilized Amount	Released Amount	Utilized Amount	Released Amount	Utilized Amount
1	Assam	1.06	1.06	23.24	23.24	54.72	-
2	Bihar	34.07	-	-	-	-	-
3	Chhattisgarh	58.81	58.81	88.77	88.77	114.09	114.09
4	Gujarat	18.47	18.47	74.24	74.24	22.34	22.34
5	Haryana	5.38	5.38	4.67	4.67	0.60	-
6	Himachal Pradesh	3.75	3.75	13.90	13.90	12.30	12.30
7	Jharkhand	5.51	-	-	-	-	-
8	Karnataka	-	-	94.99	-	45.89	-
9	Kerala	110.43	110.43	112.37	112.37	73.29	73.29
10	Madhya Pradesh	8.21	-	1.00	-	-	-
11	Manipur	1.73	1.73	1.17	1.17	2.20	-
12	Meghalaya	1.25	1.25	4.10	4.10	4.10	-
13	Mizoram	10.35	10.35	9.43	9.43	14.13	14.13
14	Nagaland	4.66	4.66	-	-	-	-
15	Odisha	93.64	93.64	59.55	59.55	31.70	31.70
16	Puducherry	-	-	0.17	-	-	-
17	Punjab	2.59	2.59	2.80	-	-	-
18	Rajasthan	32.10	32.10	53.57	53.57	-	-
19	Tripura	14.29	14.29	15.64	15.64	10.83	10.83
20	Uttar Pradesh	36.47	36.47	11.91	11.91	-	-
21	Uttarakhand	-	-	10.20	10.20	-	-
22	West Bengal	101.65	101.65	93.38	93.38	50.47	50.47
Grand Total		544.42	496.63	675.10	576.15	436.66	329.16